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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 217/16	TP 202/17	Order	391 / 394	Aptean India Pvt. Ltd.,

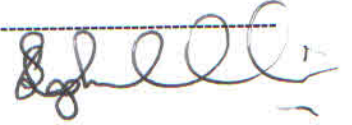
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Raghuram
Cadambi
for
C. K. Nandakumar
9900039859

Petitioner



Counsel for petitioner is present. He requested time to file certificate from Auditor regarding the accounting treatment of the scheme. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Report from ROC is received. None appeared from OL office.

Fresh notice to OL office with a direction to file the report.

List it on 03.08.2017.



MEMBER (J)